| Year | No. of | Cumulative | Amount of wages |
|---------|------------|----------------|------------------------|
| | Households | expenditure | disbursed through Bank |
| | provided | on wages | accounts/Post Offices |
| | employment | (Rs. In lakhs) | (Rs. In lakhs) |
| 2006-07 | 1394108 | 41286.36 | _ |
| 2007-08 | 1679868 | 61595.90 | _ |
| 2008-09 | 1576348 | 67843.60 | 54778.36 |
| 2009-10 | 244417 | 7282.50 | 6976.45 |

(f) and (g) With a view to ensure transparency, payment of wages under NREGA through Banks/Post Offices has been made mandatory. States have been directed to conduct social audit of each and every work of NREGA within three months. Social Audit has so far been done in 2.19 lakh Gram Panchayats. A comprehensive Web-based MIS www.nrega.nic.in has been implemented which places all data in public domain for verification. As per reports from the States, 148.28 lakh Muster Rolls have been verified, 4.15 lakh works have been inspected at district level and 22.42 lakh works have been inspected at block level.

PMGSY funds in Andhra Pradesh

1163. SHRIMATI T. RATNA BAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has released any funds for Pradhan Mantri Gram Sadak Yojana (PMGSY) and the funds from National Bank for Agriculture and Rural Development (NABARD) to each State especially in Andhra Pradesh;
 - (b) if so, the details thereof;
- (c) the amount released and spent in rural areas especially in East Godavari, West Godavari, Visakhapatnam and Khammam; and
- (d) the targets fixed and achieved especially in Andhra Pradesh under such schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Yes, Sir.

- (b) The details of funds released for Pradhan Mantri Gram Sadak Yojana (PMGSY) from cess and National Bank for Agriculture and Rural Development (NABARD) to States including Andhra Pradesh is given in the Statement (See below).
- (c) Details of amount released and spent in rural areas of East Godavari, West Godavri, Visakhapatnam and Khammam, as per information furnished by the State Government, are as under:-

(Rs. in crores)

| District | Amount released to the | Expenditure |
|---------------|------------------------|-------------|
| | District from APSRRDA | |
| Visakhapatnam | 77.17 | 62.94 |
| East Godavari | 142.10 | 126.41 |
| West Godavari | 97.84 | 82.20 |
| Khammam | 86.11 | 83.33 |

(d) The target fixed and achieved in Andhra Pradesh during 2007-08 and 2008-09 are indicated below:

Length (km.)

| Year | Target | Length completed |
|---------|--------|------------------|
| 2007-08 | 2551 | 1657 |
| 2008-09 | 2500 | 1885 |

Statement

The total amount released from Cess and NABARD up to 31.03.2009

(Rs. in crore)

| s. | States | Total Amount | Total amount | Grand Total |
|-----|-------------------|---------------|---------------|-------------|
| No. | | Released from | released from | |
| | | Cess upto | NABARD upto | |
| | | 31.03.2009 | 31.03.2009 | |
| 1 | 2 | 3 | 4 | 5 |
| 1. | Andhra Pradesh | 1507.79 | 451.25 | 1959.04 |
| 2. | Arunachal Pradesh | 338.84 | 106.84 | 445.68 |
| 3. | Assam | 1423.50 | 350.00 | 1773.50 |
| 4. | Bihar | 1943.69 | 991.35 | 2935.04 |
| 5. | Chhattisgarh | 1540.21 | 988.62 | 2528.83 |
| 6. | Goa | 10.15 | 0.00 | 10.15 |
| 7. | Gujarat | 549.88 | 229.67 | 779.55 |

| 1 | 2 | 3 | 4 | 5 |
|-----|-------------------|------------------|----------|----------|
| 8. | Haryana | 615.65 | 231.39 | 847.04 |
| 9. | Himachal Pradesh | 635.06 | 375.22 | 1010.28 |
| 10. | Jammu and Kashmir | 410.79 | 0.00 | 410.79 |
| 11. | Jharkhand | 666.95 | 56.95 | 723.90 |
| 12. | Karnataka | 833.59 | 634.63 | 1468.22 |
| 13. | Kerala | 171.56 | 75.07 | 246.63 |
| 14. | Madhya Pradesh | 3511 . 60 | 1860.54 | 5372.14 |
| 15. | Maharashtra | 1321.26 | 980.00 | 2301.26 |
| 16. | Manipur | 203.46 | 0.00 | 203.46 |
| 17. | Meghalaya | 143.71 | 15.90 | 159.61 |
| 18. | Mizoram | 301.48 | 40.00 | 341.48 |
| 19. | Nagaland | 196.04 | 65.71 | 261.75 |
| 20. | Orissa | 2312.27 | 92.30 | 2404.57 |
| 21. | Punjab | 651.51 | 210.21 | 861.72 |
| 22. | Rajasthan | 3866.03 | 1674.65 | 5540.68 |
| 23. | Sikkim | 217.86 | 160.96 | 378.82 |
| 24. | Tamil Nadu | 584.87 | 88.68 | 673.55 |
| 25. | Tripura | 376.14 | 320.00 | 696.14 |
| 26. | Uttar Pradesh | 2944.47 | 1962.03 | 4906.50 |
| 27. | Uttaranchal | 386.38 | 38.03 | 424.41 |
| 28. | West Bengal | 2057.10 | 0.00 | 2057.10 |
| | Total | 29721.83 | 12000.00 | 41721.83 |

Indira Awas Yojana

1164. SHRI NARESH GUJRAL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether 60 lakhs rural houses were constructed under Indira Awaas Yojana from 2004-09;
 - (b) the total expenses incurred to construct these houses;
- (c) how many of these houses were constructed in Punjab and what was the total amount spent on them; and